GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1019
ANSWERED ON:29.11.2012
PRIME MINISTER EMPLOYMENT GENERATION PROGRAMME

Anandan Shri K.Murugeshan;Angadi Shri Suresh Chanabasappa;Azad Shri Kirti (Jha);Das Shri Khagen;Dhurve Jyoti;Jakhar Shri Badri Ram ;Singh Shri Ravneet

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether a large number of applications from various States including Kerala are pending under Prime Minister's Employment Generation Programme;
- (b) if so, the details along with the applications approved and pending for approval during each of the last three years and current year under the said Programme, State-wise;
- (c) the budgetary allocations made for the Programme for the last three years and the current year, year and State-wise;
- (d) the funds allocated/released to each State and utilised under the Programme during the said period indicating the reasons for under-utilisation thereof;
- (e) whether any review of the Programme has been made;
- (f) if so, the details and outcome thereof along with the steps taken to popularise the Programme in order to generate employment in the country; and
- (g) whether the recommendations of the concerned State Government before approving applications/sanctioning loans to beneficiaries under the Programme is mandatory and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

- (a) & (b):The State-wise number of applications received for setting up of micro enterprises under Prime Minister's Employment Generation Programme (PMEGP) in the country including Kerala, applications forwarded to Banks, and applications sanctioned by Banks during the last three years is given in Annex I.
- (c) & (d):The state-wise targets under PMEGP are in the form of allocation of margin money subsidy. The state-wise release of margin money subsidy and its utilization during the last three years and the current year are given in Annex II and Annex III.
- (e) & (f):Review of the implementation of the programme is undertaken by the implementing agencies, viz. Khadi and Village Industries Commission (KVIC), Khadi and Village Industries Boards (KVIBs) and District Industries Centres (DICs), on a continuous basis. Inter alia, awareness camps are organised by the implementing agencies to popularize the scheme.
- (g):Applications are scrutinized and recommended to banks by District Level Task Force (DLTF) under the chairmanship of District Collector-cum-District Magistrate. Functionaries of the implementing agencies are also represented on the DLTF.